

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 09.10.2017.

PRESENT: Hon'ble Member(J) **Shri Ratakonda Murali**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.130/BB/ 2017	-	Admission	252(1)	Cortex Medipharma Pvt. Ltd. Vs ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	<i>S.C. Venkatesh Rao</i> 98450-65943	<i>petitioner</i>	<i>[Signature]</i>

PCS for petitioner is oresebt. The matter is listed today for admission. Registry has raised some objections. PCS is directed to comply those objections.

List it on 16.10.2017.

  
MEMBER (J)